

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 21823/2017

PHOENIX ARC PRIVATE LIMITED

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 15-05-2018 This appeal was called on for hearing today.

For Appellant(s) Ms.Sonaakshi Dhiman,Adv.
Mr. Suresh Dutt Dobhal, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service in respect of all the respondents
from the concerned High Court.

List the matter again on 06.08.2018.

SANJAY PARIHAR
Registrar

SB